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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6215/2014

C.K. JAIN

..... Petitioner

Through: Ms. Saloni Mahajan, Advocate  
(M:9958407969)

versus

DELHI TRANSCO LTD.

..... Respondent

Through: Ms. Vrinda Awasthi and Ms.  
Pepakayala Geetanjali,  
Advocates (M:9911434271)

**CORAM:**

**HON'BLE MS. JUSTICE MINI PUSHKARNA**

**ORDER**

**28.04.2023**

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**[Physical Hearing/ Hybrid Hearing]**

1. Ld. counsel for petitioner submits that the main counsel is in some personal difficulty, owing to medical exigency in his family.
2. At request, list on 28.07.2023.

**MINI PUSHKARNA, J**

**APRIL 28, 2023**

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